

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P. BHADRAN

Petition(s) for Special Leave to Appeal (Civil) No(s).12636/2006

NAND KISHORE

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(With appln(s) for permission to file additional documents)

Date: 22/02/2008 This Petition was called on for hearing today.

For Petitioner(s)

Dr. Monika Gusain,Adv.

For Respondent(s)

Mr. Gunnam Venkateswara Rao,Adv.

UPON hearing counsel the Court made the following
ORDER

Deleted.

(M.P.BHADRAN)
Registrar